

ITEM NO.3

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6294-6295/2024

U.P. POWER CORP. LTD ETC

Appellant(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

Date : 23-04-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Anupam Misra, Adv.
Mr. Suraj Singh, Adv.

For Respondent(s) :

Ms. Neha Agarwal, Adv.
Ms. Dipti Aggarwal, Adv.
Ms. Meru Gupta, Adv.
Ms. Rati Gupta, Adv.
Mr. E. C. Agrawala, AOR

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Common respondent no. 1 has already filed counter
affidavit.

Respondent nos. 2, 3, 5 and 6 are duly represented. Counter
affidavit if any be filed in the meantime.

Contd...

Ld. Counsel for the appellant has filed an application seeking deletion of the name of respondent no. 5 in CA No.6294/2024. List the application before the Hon'ble Judge in Chambers for further directions.

SUJATA SINGH
Registrar

HJ